

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4726  
ANSWERED ON:18.12.2009  
FAKE CURRENCY  
Yadav Shri Ranjan Prasad

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government's attention has been drawn towards media reports stating that circulation of fake currency notes in the country is much higher than estimated by the Reserve Bank of India (RBI);
- (b) if so, the details thereof;
- (c) whether Reserve Bank of India (RBI) has directed the Banks not to lodge First Information Reports (FIRs) in case of recovery of fake notes in their chest and transactions; and
- (d) if so, the details thereof and reasons for issuing such directions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): No estimates are available on fake currency notes in circulation. RBI has informed that some newspapers have been erroneously quoting some reports for estimate of forged currency notes in circulation in the country. However, the fake notes recovered and seized during 2006, 2007, 2008 and 2009 (upto September, 2009) are as follows:

2006 2,50,943

2007 2,31,338

2008 2,17,328

2009 1,34,473

(upto  
September, 2009)

(c): No, Sir.

(d): Does not arise.